

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH, CHENNAI  
ORIGINAL APPLICATION NO. 150/2022**

**IN THE MATTER OF:**

SR Ganesh and Others

...APPLICANTS

VERSUS

Chief Secretary

Government of Karnataka and Ors

...RESPONDENTS

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**Filed By**



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**Date: 06.01.2026**

**Place: New Delhi**

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**MEMO ON BEHALF OF RESPONDENT NO. 4 REGARDING SKETCH**

It is humbly submitted that the instant case pertains to construction activities undertaken by the BBMP over Rakshasa Halla. It is submitted that a sketch has been prepared after inspection by the concerned Revenue Department officials, which could not be placed on record, since the markings on the sketch are in Kannada. The same is being produced herewith in pursuance of the directions passed in today's hearing, i.e. 06.01.2026, in the matter. True Copy of the sketch of Rakshasa Halla prepared by the officials of the Revenue Department is annexed herewith as **Annexure R-1**. It is thus prayed that the same may be taken on record.

**Date: 06.01.2026**

  
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